Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name		Date of Registratio n	Whether Relief sought an Insitution Mediation not take (Yes / No)	was d Pre- did	Decision		Nature o Disposal (Contested / Settled)	of execu tion of	Number of days for execution of decree from date of decision	
	Vacant Court of District Judge, Comercial Court-01	CENTRAL	NIL											
	Sh. Rajneesh Kumar Gupta, District Judge, Commercial	CENTRAL	NIL											
	Sh. Mahesh Chandra Gupta, District Judge, Commercial	CENTRAL	NIL											
ľ	Ms Nisha Saxena, District Judge, Commercial	CENTRAL	(COMM)- 101/2019	AGENCY VS M/S OM PRAKASH		16.10.2019	NO		23.06.2021		CONTESTE D		NIL	PETIT U/S ARBIT ON
	Court-04		CS (COMM)- 398/2018	ICICI BANK LTD. VS. SONU BANSAL	SH. DEEPAK KAUSHIK	15.11.2018	YES		30.06.2021	958	CONTESTE D	NIL		RECOV OF MC
	Sh. Ashwani Kr. Sarpal, District Judge, Commercial		NIL	1								ı		
	Sh. Manmohan Sharma, District Judge, Commercial		NIL											
ĺ	Sh. Dinesh Bhatt, DJ (Commercial Court)-01		NIL											
	Sh. Gurdeep Singh, DJ (Commercial		NIL											
	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01		NIL											
	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		ARBTN. A. COMML 06 / 2021	SH. KAILASH CHAND JAIN VS. HERO FINCORP LTD.	SH. NITYANANE SINGH	10.06.2021	NA		10.06.2021	1	DISMISSED	NA NA	NA	U/S - ; OI ARBIR N AI CONCI ON A

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name		Registratio n	Whether Urgent Relief was sought and Pre- Insitution Mediation did not take place (Yes / No)	Decision		(Contested	of execu tion of	days for	
			OMP – COMM – 57 / 2021	M/S. T. T. R. MOTORS P. LTD. VS. M/S. SH. SATKAR MOTORS	SH. DEVENDER KUMAR SAINI	12.04.2021	NA	10.06.2021	60	DISMISSED	NA	NA	U/S – 34 OF ARBIRATIO N AND CONCILIATI ON ACT 1996
			OMP – COMM – 149 / 2029	G. K. PUBLIC SCHOOL C.B.S.E. VS. M/S. EDU SMART SERVICES PVT. LTD.	SH. S. MUTHU KRISHANAN	07.08.2021	NA	24.06.2021	692	ALLOWED	NA	NA	U/S – 34 OF ARBIRATIO N AND CONCILIATI ON ACT 1996
			OMP – COMM – 65 / 2020	SANJIV DUTTA V/S BIKAJI MAINTENANCE COMPINE	SH. ASHISH UPADHYAY	03.09.2020	NA	24.06.2021	296	ALLOWED	NA	NA	U/S - 34 OF ARBIRATIO N AND CONCILIATI ON ACT 1996
			OMP – COMM – 211 / 2019	UNION OF INDIA VS INAM AND CO. ENGINEER AND CONTRACTORS	SH. SURENDRA SURYAN	30.11.2019	NA	26.06.2021	579	DISMISSED	NA	NA	U/S - 34 OF ARBIRATIO N AND CONCILIATI ON ACT 1996
			OMP – COMM – 202 / 2019	RITU GOEL VS. RELIGARE BROKING LTD.	SH. S.S. SOBTI	25.11.2019	NA	26.06.2021	580	DISMISSED	NA	NA	U/S – 34 OF ARBIRATIO N AND CONCILIATI ON ACT 1996
J I J	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03		ARBTN/2225 /2018	VIRENDER MISHRA Vs BANSAL CREDITS	MARKENDAY GUPTA	05-06-2018	NA	04-06-2021	#VALUE!	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/43 /2020	SHYAM SPECTRA PVT LTD Vs PRASAR BHARATI	SURENDRA KUMAR	11-03-2020	NA	04-06-2021	#VALUE!	ALLOWED/ SET ASIDE	NA	NA	34 Arbitration & Conciliation Act

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name		Date of Registratio n	Whether Urgen Relief wa sought and Pre Insitution Mediation di not take plac (Yes / No)	sDecision - I	Days for disposal	Disposal (Contested	of execu tion of	days for	
			CS (COMM.)/117 /2019	M/S ASCENSO FENVIRO PVT LTD VS DEDICATED FREIGHT CORRIDOR CORPN. OF INDIA	RAJEEV KUMAR	20-05-2019	NA	07-06-2021	#VALUE!	ALLOWED	NA	NA	8 Arbitration & Conciliation Act
			ARBTN/2537 /2018	DHAMPUR SUGAR MILLS LTD Vs INDIAN OIL CORPORATION	PRASANJIT	03-07-2018	NA	25-06-2021	#VALUE!	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			ARBTN/267 8/2018	INDIAN OIL CORP LTD Vs DHAMPUR SUGAR MILLS LTD	MALA NARAYAN	06-07-2018	NA	25-06-2021	#VALUE!	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
12	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH											
13	KUMAR KHANNA, DISTRICT JUDGE	SOUTH	CS (Comm)183/ 2021	The Thermit Corporation Limited Vs. Bharat Heavy Electronics Ltd.	Ashish Kothari	21.06.2021	Urgent Interim Relief	22.06.2021	2	Settled	N/A		Permanant Injuction
	(COMMERCIAL COURT)-02		2019	M/s Such Exports (P) Ltd. Vs. Navneet Verma	Rajesh Kumar Vashishth	09.04.2019	No	29.06.2021	812	Dismissed as Withdrawn	N/A		Suit for Recovery
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL- COURT), SOUTH-EAST, SAKET COURT		NIL										
15		SOUTH- EAST	NIL										

Sr. No.		District		Petitioner Nam VS Responden Name	Date o Registratio n	fWhether U Relief sought and Insitution Mediation not take (Yes / No)	was Decisio l Pre- did	on disposal	Disposal (Contested	of execu tion of	Number of Act So days for execution of decree from date of decision	ection
16	SH. SANJAY SHARMA-I		NIL									
17	Vacant Court of District Judge (Commercial Court), North East, KKD Delhi/	EAST	NIL									
18	MS. NIVEDITA ANIL SHARMA DISTRICT JUDGE, (COMMERCIAL COURT)		NIL									
19	MS. SUKHVINDER KAUR	Shahdara										
	Kumar, Ld. DJ (C.C.)	WEST	NIL									
21	GUPTA, DJ(COMM)	North	NIL									
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	WEST	NIL									